


HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Chief Justice's Secretariat)

ORDER

No: 1548 of 2022/PSY Dated: 15/11/2022.

In the interest of administration, the following transfers and postings of Data Entry Operators in Subordinate Courts of UTs of Jammu & Kashmir and Ladakh are hereby ordered:

- 1) Shri Irshad Akbar Moon, Data Entry Operator, Principal District & Sessions Court, Kupwara is transferred and posted as such in the Court of Principal District & Sessions Judge, Kargil on deputation vice Shri Mukhtiyar Ahmad Khan.
- 2) Shri Mukhtiyar Ahmad Khan, Data Entry Operator, Principal District & Sessions Court, Kargil is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar vice Smt. Seerat-ul Ain.
- 3) Smt. Seerat-ul Ain, Data Entry Operator, Principal District & Sessions Court, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Pulwama vice Shri Mirza Salil Jhangir Beigh.
- 4) Shri Mirza Salil Jhangir Beigh, Data Entry Operator, Principal District & Sessions Court, Pulwama is transferred and posted as such in the Court of Principal District & Sessions Judge, Anantnag vice Shri Mohd. Saleem Najar.
- 5) Shri Mohd. Saleem Najar, Data Entry Operator, Principal District & Sessions Court, Anantnag is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam vice Smt. Anna Kousar.
- 6) Smt. Anna Kousar, Data Entry Operator, Principal District & Sessions Court, Budgam is transferred and posted as such in the Court of Principal District & Sessions Judge, Baramulla vice Shri Bilal Ahmad Bhat.
- 7) Shri Bilal Ahmad Bhat, Data Entry Operator, Principal District & Sessions Court, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Kupwara vice Shri Irshad Akbar Moon.
- 8) Shri Gopal Sharma, Data Entry Operator, Principal District & Sessions Court, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Rajouri vice Shri Ravi Kumar.


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- 9) Shri Ravi Kumar, Data Entry Operator, Principal District & Sessions Court, Rajouri is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Shri Gopal Sharma.

Note: All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of this Order and report compliance.

(By Order of Hon'ble the Chief Justice)


Sd/-
(Aijaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice

No.: 832-46 /PSY

Dated: 15/11/22.

Copy to the:

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
.....for information.
- 4-12. Pr. District & Sessions Judge, Srinagar/ Anantnag/ Budgam/ Pulwama/Baramulla/Kupwara/ Kargil/Jammu/ Rajouri for information and compliance.
13. CPC (e-Courts), High Court of J&K for uploading on the official Website.
14. In-charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping record of the same.
15. Order Book.


Principal Secretary to
Hon'ble the Chief Justice